

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No. 361/2018  
in  
OA No. 3923/2014**

this the 23<sup>rd</sup> day of September, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Ashok Kumar Gaur  
6-Chanan Singh Park  
Kirbi Place, Hospital Road  
Delhi Cantt. – 110010.

...Applicant

(By Advocate : Ms. Akshita Rao for Mr. Naresh Kaushik)

**Versus**

1. A.K. Singh  
Secretary, Irrigation & Flood, GNCT of Delhi.  
Rajpur Road, Delhi.
2. Sanjay Saxena, Chief Engineer  
Irrigation & Flood, GNCT of Delhi  
4<sup>th</sup> Floor, ISBT, Kashmere Gate, Delhi.
3. Mr. Patwal, Executive Engineer (Civil)  
C.D. 9, Irrigation & Flood Office Complex  
Sector 15, Rohini, Delhi – 85.

...Respondents

(By Advocates : Mrs. P.K. Gupta)

**ORDER (ORAL)**

**Mr. S.N. Terdal:**

Heard.

In view of the documents produced by the learned counsel for the respondents, we find, there is substantial compliance with the Tribunal's order dated 20.12.2017. Hence, CP is closed and notices issued to the respondents are discharged. However, if the applicant is still aggrieved, he may seek appropriate remedy as per law.

**(Pradeep Kumar)  
Member (A)**

/anjali/

**(S.N. Terdal)  
Member (J)**